

FORM B PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S HI-POINT INVESTMENT AND FINANCE PRIVATE LIMITED

Sl.No	PARTICULARS	DETAILS
1.	Name of corporate debtor	Hi-Point Investment and Finance Private Limited
2.	Date of incorporation of corporate debtor	18/09/1992
3.	Authority under which corporate debtor is incorporated /registered	Registrar of Companies, Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U67120DL1992PTC050355
5.	Address of the registered office and principal office (if any) of corporate debtor	B-292, Chandrakanta Complex, Shop No. 2&3 (Basement), Near Metro Pillar No.16, New Ashok Nagar, New Delhi-110096
6.	Date of closure of Insolvency Resolution Process	05/10/2023 (Communicated on 20/10/2023 by the Court Officer, NCLT Principal Bench New Delhi).
7.	Liquidation commencement date of corporate debtor	05/10/2023 (Communicated on 20/10/2023 by the Court Officer, NCLT Principal Bench New Delhi).
8.	Name and registration number of the insolvency professional acting as liquidator	Prassan Navin Kumar Sinha IBBI/IPA-002/IP-N01197/2021-2022/13971
9.	Address and e-mail of the liquidator, as registered with the Board	(NOT FOR CORRESPONDENCE) Address: F-242B Third Floor, Mangal Bazar , AVP Public School, Laxmi Nagar, New Delhi-110092 Mail: csprassan@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	(FOR CORRESPONDENCE) Prassan Navin Kumar Sinha Address: C/o B.B. Mathur & Co., Chartered Accountants, 4th Floor , Level-4, Delite Cinema Building 4/1, Asaf Ali Road , Delhi- 110002 Mail: ip.hipoint@gmail.com
11.	Last date for submission of claims	19/11/2023

Notice is hereby given that the National Company Law Tribunal, Principal Bench has ordered the commencement of liquidation of the M/s Hi-Point Investment and Finance Private Limited on 05/10/2023 (Communicated on 20/10/2023 by the Court Officer, NCLT Principal Bench New Delhi).

The stakeholders of M/s Hi-Point Investment and Finance Private Limited are hereby called upon to submit their claims with proof on or before 19/11/2023 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Prassan Sinha
Sd/-
Prassan Navin Kumar Sinha

Liquidator of Hi-Point Investment and Finance Private Limited
IBBI/IPA-002/IP-N01197/2021-2022/13971

Date: 24.10.2023
Place: New Delhi

F-242B Thrd Floor, Mangal Bazar , AVP Public School,
Laxmi Nagar, New Delhi-110092



